GOVERNMENT OF INDIA MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

RAJYA SABHA UNSTARRED QUESTION NO. 113 TO BE ANSWERED ON 01.12.2025

ENROLLMENT UNDER PM VISHWAKARMA YOJANA

113. DR. KALPANA SAINI:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the number of artisans who applied for PM-Vishwakarma Yojana and the number of those artisans who got enrolled therein, State-wise details thereof;
- (b) the number of cases where the process of verification and approval has been completed, so far, under the scheme; and
- (c) current stage of distribution of benefits and facilities to the enrolled artisans, the details thereof?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES (SUSHRI SHOBHA KARANDLAJE)

- (a): PM Vishwakarma scheme was launched on 17.09.2023, for a period of five years (FY 2023-24 to 2027-28) to provide end-to-end holistic support to artisans and craftspeople of 18 traditional trades who work with their hands and tools. The State-wise number of artisans who have been enrolled under PM Vishwakarma scheme is at **Annexure**—I.
- (b): Against the target of coverage of 30 lakh beneficiaries, the process of verification and registration of 30 lakh artisans/craftspeople has been successfully completed under the scheme.
- (c): Out of 30 lakh registered PM Vishwakarma beneficiaries; all 30 lakh beneficiaries have been provided with PMV Certificates and ID cards, 23.08 lakh beneficiaries have been provided Skill Training, 6.83 lakh beneficiaries have been paid digital incentive amounting to Rs. 23.33 crore, 5.17 lakh beneficiaries have been provided with collateral free Enterprise Development Loans at a concessional rate of 5% amounting to Rs. 4458 crore and modern toolkits have been delivered to 10.41 lakh beneficiaries at their doorstep through India Post. Also, all the PM Vishwakarma beneficiaries are registered on the Udyam Assist Platform (UAP) of Ministry of MSME, making them eligible for various government schemes such as Credit Guarantee scheme and also considered for priority sector lending.

Annexure-I Annexure-I referred to in reply to part (a) of the Rajya Sabha Unstarred Question No. 113 for answer on 01.12.2025.

S. No.	State/U.T.	Applications/Enrollment under PM Vishwakarma
1	ANDHRA PRADESH	21,66,700
2	ARUNACHAL PRADESH	14,254
3	ASSAM	7,53,028
4	BIHAR	18,53,638
5	CHHATTISGARH	9,82,066
6	GOA	35,118
7	GUJARAT	15,13,628
8	HARYANA	7,30,145
9	HIMACHAL PRADESH	1,83,239
10	JHARKHAND	4,31,925
11	KARNATAKA	32,32,336
12	KERALA	59,343
13	MADHYA PRADESH	31,85,760
14	MAHARASHTRA	27,26,917
15	MANIPUR	91,625
16	MEGHALAYA	20,565
17	MIZORAM	11,896
18	NAGALAND	25,220
19	ODISHA	7,44,364
20	PUNJAB	2,01,127
21	RAJASTHAN	21,74,174
22	SIKKIM	6,382
23	TAMILNADU*	8,53,657
24	TELANGANA	3,77,174
25	TRIPURA	55,986
26	UTTAR PRADESH	31,97,458
27	UTTARAKHAND	2,77,350
28	WEST BENGAL*	7,79,870
29	ANDAMAN AND NICOBAR ISLANDS	3,283
30	CHANDIGARH	4,117
31	DELHI	40,961
32	JAMMU AND KASHMIR	4,94,341
33	LADAKH	6,500
34	LAKSHADWEEP	1,446
35	PUDUCHERRY	5,893
36	THE DADRA AND NAGAR HAVELI	,,,,,,
	AND DAMAN AND DIU	6,921
	All India	2,72,48,407

^{*}Tamil Nadu and West Bengal have not constituted State Monitoring Committee and District Implementation Committees under PM Vishwakarma required for further processing of applications.